

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3047
TO BE ANSWERED ON 31.12.2018**

PROTECTION OF WOMEN AND CHILDREN ENGAGED IN BEEDI ROLLING

3047. SHRI K.N. RAMACHANDRAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any steps are being taken by the Government to ensure protection of women and children from hazardous health effects of beedi rolling;**
- (b) if so, the details thereof;**
- (c) whether the Government has taken any steps to create awareness among women regarding hazardous effects of beedi rolling and if so, the details thereof;**
- (d) whether any State specific training is given to grass root level workers about harmful effects of beedi rolling and if so, the details thereof; and**
- (e) the other steps taken for welfare of women engaged in beedi rolling in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): There are 10 Hospitals and 286 Dispensaries under Labour Welfare Organisation across the country to provide health care facilities to Beedi workers and their families.

(c) & (d): Hospitals and Dispensaries under LWO organize health camps for awareness of effect of beedi rolling to beedi workers including women workers in all the States. In addition, this Ministry has initiated a Skill Development Programme in collaboration with the Ministry of Skill Development and Entrepreneurship and National Skill Development Corporation for beedi workers and their dependants to provide alternative jobs to them. As a part of this programme beedi rollers are being sensitized to shift towards other jobs.

(e): This Ministry is implementing various schemes for welfare of beedi workers including women beedi workers. A list of these schemes is at Annexure A.

*

Annexure referred to in reply of part (e) of the Lok Sabha USQ No. 3047 for answer on 31.12.2018 regarding Protection of Women and Children Engaged in Beedi Rolling raised by Sh. K.N. Ramachandran.

- i. **HEALTH SCHEMES:** Besides providing health care facilities to beedi workers and their families through 10 Hospitals and 286 Dispensaries, following assistance is being provided in case of certain critical diseases.

S.No.	PURPOSE	NATURE OF ASSISTANCE
1	Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance of Rs. 750/- to Rs. 1000/- p.m is granted as per the advice of the treating physician.
2	Heart Diseases	Reimbursement of expenditure up to Rs. 1,30,000/- .
3	Kidney Transplantation	Reimbursement of expenditure up to Rs. 2,00,000/- .
4	Cancer	Reimbursement of actual expenses on treatment, medicines and diet charges incurred by workers, or their dependents for treatment through Govt. recognized hospitals.
5	Minor surgery like Hernia, Appendectomy, Ulcer Gynecological diseases and Prostrate diseases.	Reimbursement of expenditure up to Rs. 30,000/- .

- ii. **HOUSING SCHEME:** Under the revised Housing Subsidy scheme RIHS -2016 an amount of Rs. 1.5 lakh is being provided to Beedi workers as subsidy for helping them to build their own pucca houses.

- iii. **EDUCATIONAL SCHEME:**

SCHEME	NATURE OF ASSISTANCE			
Scheme for award of scholarships to the wards of the Beedi Workers.	Scholarship shall be awarded to the children of the workers at the following rates per student per year:-			
	Group	Class	Rates (in Rs.)	
			Girls	Boys
	Group I	Class I to IV	250	250
	Group II	Class V to VIII	940	500
	Group III	Class IX	1140	700
	Group IV	Class X	1840	1400
	Group V	Class XI to XII	2440	2000
	Group VI	Non-Professional Degree Courses; Non-Professional Post Graduate Courses; Two-Three Year Diploma Courses and BCA, BBA and PGDCA.	3000	3000
Group VII	Professional Degree Courses i.e.B.E./B.Tech/MBBS/BAMS/BUMS/ B.Sc(Agriculture) and MCA/MBA.	15000	15000	
